

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 106 of 2016

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Green Energy Association

...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Parinay D. Shah and
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C. K. Rai and
Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. S. K. Sarkar and
Mr. Rajiv Shankar Dvivedi for R.3
Mr. Arvind Banerjee, Rep.

Ms. Divya Chaturvedi and
Ms. Arunima Kedia for R.4

ORDER

It is represented that pleadings are complete. List the matter for hearing on **06.03.2017**. Tag to Appeal No. 17 of 2015. Learned counsel for Respondent No.4 may file an affidavit on compliance of RPO on or before 27.01.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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